

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.64/(MAH)/2011
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE PARTIES: Shri Sudeep Rawal

V/s.
M/s. Onkar Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

CP. No. 64/397-397/CLB/MB/2011

1. No one appeared either from the side of the Petitioner or Respondents.
2. Issue Notice of hearing for 15.09.2016.

sd/-

M.K. SHRAWAT
Member (Judicial)

Dated: 12th August, 2016